

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1044/2003

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New Delhi, dated 30th day of April, 2003

Hon'ble Shri Justice V.S.Agarwal, Chairman  
Hon'ble Shri V.K.Majotra, Member(A)

Y.P. Singh  
PRT,  
Presently R/o C/o Shri G. Ram  
Subzi Mandi, Manesar, Near NSG,  
Dt. Gurgaon, Haryana , , Applicant  
(Shri Rajinder Prasad, Advocate)

versus

The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg, New Delhi , , Respondent

ORDER(oral)

Shri Justice V.S.Agarwal, Chairman :

Learned counsel for the applicant states that he may be permitted to file a contempt petition in accordance with law and subject to aforesaid, does not press the present application.

2. Allowed as prayed.

3. In face of the submissions made above, OA is dismissed as withdrawn.

  
(V.K. Majotra)

Member(A)

  
(V.S. Aggarwal)

Chairman

/ravi/